

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.04.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 218/15	TP 143/17	Hearing	394	Swire Investments Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SINCHANA.M.R	ROC	

**ORDER**

Counsel for petitioner is present. Smt. M.R Sinchana, Standing Counsel for Central Government appearing for ROC and R.D. is present. Assistant from O.L office present. Counsel for petitioner is directed to file Accounting treatment certificate issued by the Chartered Accountant and also the statement of Audited Balance sheet of the Company. List it on 22/6/2017.

  
Member (J)

  
Member (T)